

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Training Programmes – District and Sessions Judges – XVII Professional Advacement Course for recently promoted 25 District and Sessions Judges for a period of two weeks from 10.06.2019 (Monday) to 22.06.2019 (Saturday) both days inclusive at Judicial Academy, Secunderabad – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

REF: 1. High Court's Proceedings Roc.No.469/2019-B.Spl., dated 13.02.2019.
2. Letter ROC No.383/2019/TSJA-Sec'bad, dated 04.05.2019 from the Director, Judicial Academy, Secunderabad.

ORDER ROC.NO. 1474/2019-B.SPL., DATED:14.05.2019

The High Court is pleased to pass the following order:

The following 25 newly promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to participate in the “**XVII Professional Advacement Course**” for a period of two weeks i.e., 10.06.2019 to 22.06.2019 both days inclusive at Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Professional Advacement Course and to report at the Academy at 8.30 a.m., on 10.06.2019.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION Sarvasri	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI K.JAMALESWARA RAO, Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam.	Special Judge for trial of Cases under SCs & STs (POA) Act – cum - VII District and Sessions Judge, Khammam
2.	SRI K.BHAVANI PRASAD, VI Additional District and Sessions Judge, Siddipet, Medak District.	Special Judge for trial of Cases under SCs & STs (POA) Act – Cum - V District and Sessions Judge, Sangareddy, Medak District
3.	SRI B.SATHAIAH, IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.	I Additional District and Sessions Judge, Nizamabad
4.	SRI D.RAJESH BABU, II Addl. Metropolitan Sessions Judge, Hyderabad.	I Addl. Metropolitan Sessions Judge, Hyderabad.
5.	SRI A.JAYA RAJ, IX Additional District and Sessions Judge, Siricilla, Karimnagar District.	Special Judge for trial of Cases under SCs & STs (POA) Act – cum - V District and Sessions Judge, Karimnagar

6.	SRI K.KUSHA, III Additional District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District	IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
7.	SRI K.PRABHAKARA RAO, Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.	I Additional District and Sessions Judge, Warangal
8.	SRI BOYA SRINIVASULU, IX Addl. District and Sessions Judge, Wanaparthy, Mahaboobnagar District	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
9.	Dr. SUNNAM SRINIVASA REDDY, I Addl. District and Sessions Judge, Karimnagar.	Principal District and Sessions Judge, Karimnagar.
10.	SRI SURA SRINIVAS REDDY, III Additional Special Judge for CBI Cases, Hyderabad	Principal Special Judge for CBI Cases, Hyderabad
11.	SMT. S.V.P.SURYACHANDRA KALA, VII Additional District and Sessions Judge, Bodhan, Nizamabad District	Special Judge for trial of Cases under SCs & STs (POA) Act - cum - VIII District and Sessions Judge, Nizamabad.
12.	SRI Y.GOVINDA REDDY, III Addl. District and Sessions Judge, Gadwal, Mahaboobnagar District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
13.	SMT. G.BHAVANI CHANDRA, XVI Additional District and Sessions Judge-cum-XVI Addl. Metropolitan Sessions Judge-III Addl. Judge, Family Court, Malkajgiri, Rangareddy District	XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
14.	SMT. C.RATNA PADMAVATHI, Judge Family Court - Cum- Additional District and Sessions Judge, Nizamabad.	Special Judge for trial of Cases under SCs & STs (POA) Act - cum - VIII District and Sessions Judge, Nizamabad.
15.	SRI D.RAMAKANTH, District and Sessions Judge now working as Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad	District and Sessions Judge now working as Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
16.	SRI K.PATTABHIRAMA RAO, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	XXVI Additional Chief Judge, City Civil Court, Hyderabad.
17.	SMT. S.SREEVANI, Judge, Additional Family Court - Cum Additional Chief Judge, City Civil Court, Hyderabad	Judge, Family Court -cum-Additional Chief Judge , City Civil Court, Hyderabad.
18.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.	Special Judge for Economic Offences-cum-VIII Addl. M.S.J., Hyderabad
19.	SRI M.JOHNSON, Special Judge for trial of ACB cases, Karimnagar	Judge, Family Court-cum-VIII Addl. District Judge, Karimnagar.
20.	SMT. T.JAYA LAKSHMI, Spl. Judge for trial of Cases filed under SC's & ST's (POA) Act -cum- VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District	Judge, Family Court, Rangareddy at L.B.Nagar .

21.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. C.J., C.C.C., Hyderabad.	IV Additional Metropolitan Sessions Judge, Hyderabad -cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad.
22.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
23.	SRI SUGALI NARAYANA, VIII Addl. District and Sessions Judge, Medak	Judge, Family Court - cum - VII Addl. District and Sessions Judge, Medak at Sangareddy.
24.	SRI Y.SATHYENDRA, Addl. Sessions Judge for Trial of Communal Offences-cum-VII Addl. Metropolitan Sessions Judge, Hyderabad-cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.	Special Judge for Economic Offences-cum-VIII Addl. M.S.J., Hyderabad
25.	SRI K.KALYAN CHAKRAVARTHY, Chairman, L.R.A.T.-cum-II Addl. District and Sessions Judge, Suryapet, Nalgonda District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda.

The Officers mentioned in Column No.3, will be in full additional charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 10.06.2019 to 22.06.2019 at Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the said Professional Advancement Course and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2.

On return from the said Professional Advancement Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

NOTE: ** The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 14.5.19

To:

1. The officers Concerned.
2. The incharge officers.

3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad
 7. The Chief Judge, City Small Causes Court, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
 10. The Pay and Accounts Officer, Hyderabad
 11. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad c) Karimnagar d) Khammam
 - e) Mahabubnagar f) Medak g) Nalgonda
 - h) Nizamabad i) Warangal
 12. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget SectionHigh Court for the state of Telangana at Hyderabad.
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